

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 246 of 1995

Friday this the 17th day of February, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

N.Krishnan Nair,  
Cabin Station Master Grade II,  
Southern Railway,  
Ernakulam Junction  
residing at No.110-B, Railway Qrs.  
Ernakulam Junction, Ernakulam. .... Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. The General Manager,  
Southern Railway, Headquarters Office,  
Park Town PO, Madras.3.
2. Senior Divisional Operating Manager,  
Southern Railway,  
Trivandrum Division, Trivandrum.14.
3. Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum.14.
4. Mr. M.G.Sreekumar, Area Manager  
Office of the Area Manager,  
Southern Railway, Ernakulam.
5. Station Manager,  
Southern Railway, Ernakulam Jn.  
Ernakulam. .... Respondents

(By Advocate Mrs. Sumati Dandapani for R1to3&5)

O R D E R

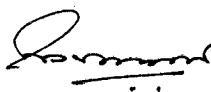
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

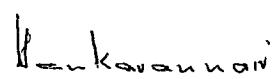
Applicant who has been transferred from  
Ernakulam (Cabin) to Nanguneri complains that the  
transfer is vindictive. According to Standing Counsel  
for Railways the action is not vindictive though  
perhaps it is untimely, and considerations of safety

require that applicant should be moved out. We do not think that we need go into these rival contentions. Applicant submits that he is going on leave for a month and that he is making a representation to the Chief Operating Manager, Southern Railway. Standing Counsel submits that if a representation is received in three days of today she will have it forwarded to the Chief Operating Manager and that a decision will be taken in the matter before the leave of applicant expires.

2. We record the submission and dispose of the application. No costs.

Dated the 17th day of February, 1995.

  
S.P. BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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